

**THE GAUATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008/ 3971 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Vanlalenmawia,  
Special Judge,  
PC Court, Mizoram, Aizawl,

Dated Guwahati, 3<sup>rd</sup> September, 2021.

Sub:- Casual leave.

Ref:- Letter Dated 03.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 03.09.2021 & 06.09.2021**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

3973

**Memo NO.HC.VII-21/2008/3972-1A, dated 3.9.2021**

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2.  The Project Manager, Gauhati High Court.

  
03/9/21  
**JT.REGISTRAR (VIGILANCE)**

Rae